

The Government of Assam have lodged a protest with the Government of East Pakistan. The Government of India have also directed the Indian High Commission at Karachi to lodge a protest with the Government of Pakistan.

Small scale Industries

*673. Shri Shobha Ram: Will the Minister of Commerce and Industry be pleased to lay a statement showing the names of centres where the Pilot Project Schemes of the State Bank of India for advancing loans to Small Scale Industries, has been introduced so far?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A statement is laid on the Table of House. [See Appendix IV, annexure No. 22.]

Indian Nurses in Bahrein

*674. { Shri Vasudevan Nair:
Shri Punnoose:

Will the Prime Minister be pleased to state:

(a) whether Government have received representations from Indian nurses (both male and female) serving in the Bahrein Government Hospital, Bahrein Island, regarding their grievances;

(b) if so, what are their grievances; and

(c) the action taken thereon?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) yes.

(b) Their grievances may be broadly classified as hereunder:—

(1) that the Indian nurses are not being allowed certain passage and leave facilities and are not being given the monetary benefits for over-time work to which they are entitled according to their

contract with the Government of Bahrein;

(2) that the non-Indian nurses (particularly Lebanese) doing the same kind of work are given higher initial salaries and are offered better service conditions.

(c) Regarding (1)—

The Government of Bahrein have been made aware of the growing discontent amongst the Indian nurses on this account and they have been requested through diplomatic and other Channels to ensure that all legitimate concessions and amenities which are due to the Indian nurses are made available to them without any exception and reservation whatsoever.

Regarding (2)—

The Government of Bahrein are conscious of the existence of the anomalies in the service conditions of the Indian and non-Indian nurses. They have agreed to do away with these anomalies by bettering the service conditions of the Indian nurses through a revised contract. A fresh draft agreement has accordingly been prepared and is pending with the Government of Bahrein for their approval. In the new draft agreement the service conditions of the Indian nurses have been brought almost on a par with those of the non-Indian nurses. Every endeavour is being made by us to secure the approval of the Government of Bahrein to the new agreement form and to bring it into operation without unreasonable delay.

Border Incident near Uri

*675 { Shri S. V. Ramaswami:
Shri E. M. Rao:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that on the 24th January, 1958, Pakistan armed police violated the ceasefire line in the Uri Sector and carried away a State Constable into Pakistan territory;

(b) whether a protest has been lodged with the U.N. Observers;

(c) whether the matter has been investigated into; and

(d) if so, the result thereof?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir.

(b) A complaint was lodged with U.N. Observers.

(c) and (d). The results of the U.N. Observer's investigations are awaited.

Vigilance Staff in Ministry of Rehabilitation

*676. **Shri Vajpayee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of corruption cases detected by the vigilance staff against the personnel of the Rehabilitation Department in New Delhi and Delhi area during the year 1956-57?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): 15 involving 17 Government servants.

National Sample Survey

*677. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) the steps, if any, taken to shorten the time interval between collection and publication of results by the National Sample Survey; and

(b) whether it is a fact that draft National Sample Survey reports are sent to the relevant Ministries for approval prior to publication?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) The steps taken so far to shorten the time interval between collection and publication of the National Sample Survey data are (i) greater use of the electronic equipment for tabulation work; (ii) expeditious preparation of the reports on various subjects covered in the different rounds

of the National Sample Survey; (iii) quicker arrangement for printing the reports; and (iv) the tabulation of the National Sample Survey data being given priority over other items of work

(b) The drafts of the National Sample Survey Reports are forwarded to the Ministries/Departments concerned for obtaining their comments/views, if any, before clearance is given

Tungabhadra Project

*678. **Shri T. Subramanyam:** Will the Minister of Planning be pleased to state:

(a) whether the zonal advisor Shri S V Ramamurthy toured the Tungabhadra Project Ayacut area, in February, 1958; and

(b) whether a report has been received from him regarding the development of the Ayacut area?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Yes, Sir

(b) A report has been received and is under consideration.

Class IV Government Employees Quarters

*679. **Shri Easwara Iyer:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 1432 on the 10th December, 1957 and state the progress made towards providing electric and water supply facilities in the Class IV Government Employees quarters at Panchkuin Road in New Delhi?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): Instead of providing 44 additional hydrants for common use as contemplated earlier, a fresh proposal is under consideration to provide a separate and exclusive water-tap for